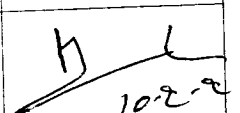


WEEKLY STATEMENT FOR DISPATCH OF ORDERS				
EXCISE APPEAL BRANCH				
CESTAT, NEW DELHI-110066				
FROM 21.12.2020 To 05.02.2021				
S/NO.	APPEAL NO.	ORDER NO.	DATE OF ORDER RECEIVED FROM THE SPS TO HON'BLE PRESIDENT/ VICE PRESIDENT/ MEMBERS	DATE ON WHICH ORDER DISPATCHED
FINAL ORDER				
1	E/52652/2019	FO/51636/2020	18.12.2020	22.12.2020
2	E/50633/2019	FO/51637/2020	18.12.2020	22.12.2020
3	E/50012/2020	FO/51638/2020	18.12.2020	22.12.2020
4	E/51151/2019	FO/51647/2020	23.12.2020	23.12.2020
5	E/52406/2019 with Misc/50193/2020	FO/51026/2021	28.01.2021	03.02.2021
6	E/52408/2019 with Misc/50194/2020	FO/51027/2021	28.01.2021	03.02.2021
7	E/52409/2019 with Misc/50195/2020	FO/51028/2021	28.01.2021	03.02.2021
8	E/52734/2019 with Misc/50197/2020	FO/51029/2021	28.01.2021	03.02.2021
9	E/52729/2019	FO/51030/2021	28.01.2021	03.02.2021
10-11	E/50104,50497/2019	FO/51035-36/2021	01.02.2021	03.02.2021
				 Assistant Registrar Excise Branch-DB

Kind Attention: Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may upload these orders from there for their use.

Prepared by :Amit(LDC)